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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/718/ (IB)/2017
NAME OF THE PETITIONER(S) : GSN TECHNOLOGIES
NAME OF THE RESPONDENT(S) : RAAJ INTERNET INDIA PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

- | | | | |
|----|---|------------------------|-----------------|
| 1. | J. Nithyanandan | Counsel for petitioner | J. Nithyanandan |
| 2. | Mr Vikram - P. Jain
Monica Chopra
to
T.K. Bhaskar | Counsel for Respondent | Vikram |

ORDER

Counsels representing both the parties are present and prayed for time to make submissions on the outcome of the settlement talks between the parties. Time is enlarged at request. Put up on 06.02.2018.

-sd/-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd/-
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc